

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 252 OF 2016

Dated: 16th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s GEM Sugars Ltd.

.... Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shubhanshu Padhi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-1 & R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk